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		balance by the bidder (Mumbai Metro Consortium)]
		Debt: 70%
		Foundation stone has been laid on 21.06.2006.
West Bengal	Kolkata: Extension of existing Metro Railway from Tollygunge to New Garia (by Min. of Railways) - 8.5 kms.	(a) Estimated cost - Rs. 907.69 crore. One-third cost is being borne by State Govt. of West Bengal and two-third by Railways. (b) 70% of civil engineering works have been completed.

**Implementation of monorail project
in Karnataka**

1758. DR. VIJAY MALLYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the State Government of Karnataka are keen on implementing the Monorail project as a feeder route to the Metro;

(b) whether any proposal has been submitted by the State Government to the Centre in this regard;

(c) if not, whether the State Government are empowered to go ahead with the Monorail project, without the consent of the Union Government;

(d) whether it is a fact that the State Government Order of April 24, 2006 has directed three feeder routes to Metro rail, supported by Monorail; and

(e) whether the Union Government have approved the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) Yes, Sir.

(b) No, Sir.

(c) Urban transport being a State subject, States may legislate upon

[10 August, 2006]

RAJYA SABHA

monorail systems that fall within a municipal area, subject to appropriate safety certification and no funding being required from the Govt. of India.

(d) Yes, Sir.

(e) Does not arise.

Maintenance and services provided by CPWD

1759. SHRI HARISH RAWAT:

SHRI SANTOSH BAGRODIA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government recognize the need to improve the quality of maintenance and service provided by CPWD in residential colonies for Government employees in Delhi;

(b) whether Government are also cognization of the fact that despite provision for emergency services the same are not provided in several such CPWD enquiries; and

(c) the steps that are being taken by CPWD to ensure the compliance of emergency services in the Government residential colonies?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) and (b) Yes, Sir.

(c) CPWD makes constant efforts to improve the quality of maintenance & services provided in residential colonies for the Government employees in Delhi. Emergencies, mainly for electrical faults, are attended to promptly beyond office hours and on holidays. Complaints pertaining to other services which cannot bear any delay, are attended to by the field staff.

Attendance to complaints is monitored by officers of CPWD at different levels.

Funds for development of cities in A.P.

1760. SHRI C. RAMACHANDRAIAH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have received proposals from Andhra Pradesh State Government for release of funds for development of cities in the State;